

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3106
ANSWERED ON:19.08.2011
MARKET REFORMS BY SEBI
Ray Shri Rudramadhab

Will the Minister of FINANCE be pleased to state:

- (a) whether Securities and Exchange Board of India (SEBI) has plans to introduce new market reforms to ease the burden on domestic and overseas investors;
- (b) If so, the details thereof; and
- (c) the manner in which the Government plan to protect small companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) The Securities and Exchange Board of India (SEBI) reviews processes, policies, and feedback etc. and introduces new market reforms.
- (b) Details of the major areas in which steps have been taken by SEBI to undertake new market reforms are provided at Annexure.
- (c) The Ministry of Corporate Affairs regulates all the companies incorporated under the Companies Act, 1956, including small companies.

SEBI has also prescribed a framework for setting up of stock exchanges / trading platforms by recognized stock exchanges having nationwide trading terminals for Small and Medium Enterprises (SMEs) to help them raise capital through the securities market. SEBI vide its letter (dated May 24, 2011) have granted in-principle approval to both BSE and NSE to operationalize SME platforms.